

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 31.08.2015
COURT : 9
ITEM : 61

**PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NOS. 23039-23040 OF 2014
WITH PRAYER FOR INTERIM RELIEF**

MADHO PRASAD MISHRA (D) TH. LRS & ANR

...PETITIONER(S)

VERSUS

MAHABIR PRASAD MISHRA

...RESPONDENT

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 22.08.2014, when the court was pleased to pass the following order:-

“Delay condoned.
Issue notice.”

Accordingly show cause notice was issued to Sole Respondent M/s Equity Lex Associates has filed Vakalatnama/Memo of Appearance on behalf on sole Respondent but not filed the counter affidavit, so far.

The matter above mentioned was again listed before the Court of Registrar on 15.07.2015, when the following order was passed:-

“The sole respondent has failed to file the counter affidavit within the period stipulated under the rules. Viewed thus, the matter shall be processed for listing before the Hon'ble Court on its own turn.”

Service of show cause notice is complete.

The matters above-mentioned are listed before the Hon'ble Court with this Office Report.

Dated this the 28th day of August, 2015.

ASSISTANT REGISTRAR

Copy to:

MR. ASHOK K.K. SRIVASTAVA, ADV.
M/S EQUITY LEX ASSOCIATES, ADV.

ASSISTANT REGISTRAR